

GOVERNMENT OF INDIA  
MINISTRY OF HEAVY INDUSTRIES  
LOK SABHA  
UNSTARRED QUESTION NO. 704  
ANSWERED ON 25.07.2023

**PLI SCHEME FOR EV MAKERS**

**704. SHRI RITESH PANDEY:**

Will the Minister of **HEAVY INDUSTRIES** भारी उद्योग मंत्री be pleased to state:

- (a) whether the Government will provide an update on the current status of the Production Linked Incentives (PLI) Scheme for Electric Vehicle (EV) makers including the total amount of funds disbursed or utilized till date;
- (b) the details of specific reasons behind the failure of any firm to qualify for the incentives under the PLI scheme;
- (c) whether the Government has undertaken any steps or initiatives to facilitate and expedite the process of selecting qualified firms and disburse the incentives under the PLI scheme and if so, the details thereof; and
- (d) whether the Government has any plan to review and revise the criteria or guidelines of the PLI scheme to have better alignment with the objectives of promoting domestic manufacturing and job creation in the EV sector and if so, the details thereof?

**ANSWER**  
**THE MINISTER OF STATE FOR HEAVY INDUSTRIES**  
**(SHRI KRISHAN PAL GURJAR)**

- (a): PLI Scheme for Automobile and Auto Components industry in India incentives Advanced Automobile Technology (AAT) Products. EV is one of the AAT Products. As reported by the approved applicants under this PLI Scheme, Investment up to 31<sup>st</sup> March, 2023 is ₹8,898crore. However, no claim has been received for the FY 2022-23 and therefore there is no disbursement.
- (b): Companies are in the process of making investment and getting their products certified by Testing Agencies of Ministry of Heavy Industries (MHI). Post certification, companies are expected to submit claims after meeting criteria for threshold investment and threshold sales of eligible products.
- (c): Yes Sir. Under PLI-Auto Scheme selection of applicants have been completed by March, 2022. Companies are in the process of making investment and getting their products certified by Testing Agencies of Ministry of Heavy Industries (MHI). Post certification, companies are expected to submit claims after meeting criteria for threshold investment and threshold sales of eligible products.
- (d): Yes Sir. Based on wide stakeholder consultations with all approved applicants under this PLI Scheme, Frequently Asked Question (FAQs) and Standard Operating Procedure (SOP) have been issued by this Ministry from time to time to address the concerns of the applicants and meet the objective of promoting domestic manufacturing and Job creation in Auto Industry.

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